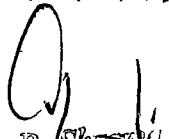
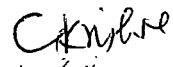
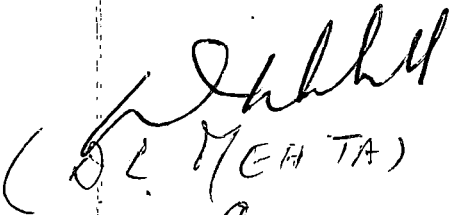


**In The Central Administrative Tribunal,
Jaipur Bench, Jaipur**

OA./TA/MP. No...../199

Versus.....

Date of Order	Orders
31-3-94	MA 11/94 None present for the applicant Mr. Manish Bhardwaj - Counsel for the respondents May be listed for admission on 7-4-94.  (O. P. Sharma) Administrative Member  Gopal K. Sharma Member (Respondent)
7.4.94	Dr. D.K. Kansaria - Counsel for the applicant Mr. Manish Bhardwaj - Counsel for the respondents MA stands disposed of Accordingly, in the light of the judgment in OA No. 687/93.  (D. L. MEHTA) Vice-Chairman
	Copy sent to the Member-Judge OA 687/93. 